

stations of North Eastern Railway on 13.6 1985 and not on 15.6.1985. As a result of the accident one baby 1½ months old died and 6 persons sustained injuries including 4 grievous. All were occupants of the tractor trolley.

The cost of damage to public property has been estimated at Rs. 10,00/- There was no damage to Railway property.

(c) and (d) A Departmental Committee enquired into this accident and according to their findings, the accident occurred due to gross negligence on the part of tractor driver.

Funds for Conversion of Guntur-Nadikude Rail Lines

548. SHRI M. RAGHUMA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) the funds allotted for the conversion of Guntur-Nadikude line into broad gauge during 1985-86 ; and

(b) when the work is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Rs. 1,000/-.

(b) The completion of the line will depend on the availability of resources in the coming years.

South Korean Proposal to Deepen Paradip Port to Accommodate Larger Vessels

549. SHRI JAGANNATH PATNAIK : SHRI SRIBALLAV PANIGRAHI : Will the Minister of SHIPPING & TRANSPORT be pleased to state :

(a) whether Government's attention has been drawn to the news item "Paradip Port deepening plan under study" appearing in Patriot dated 25 June, 1985 wherein it has been reported that Government are considering a South Korean Proposal to deepen Paradip Port in Orissal to accommodate vessels upto 200,000 DWT capacity against 60,000 DWT as at present ;

(b) if so, whether the proposal was mooted with the idea of increasing ore exports to the Pohang Iron and Steel Co., of South Korea which is scheduled to be operated by 1987 ;

(c) if so, the details thereof ; and

(d) whether any proposal in this regard has been received from Government of Orissa also ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b) Yes, Sir.

(c) A proposal has been received from M/s. Hyundai Corporation through Minerals and Metals Trading Corporation of India for development of Paradip Port to receive Iron Ore carriers upto 2,00,000 DWT. M/s. Hyundai Corporation has expressed its willingness to MMTC to associate themselves with the construction and expansion of the Port facilities and in extending credits. The proposal, envisages deepening of the approach channel, entrance channel turning basin from 12.25 to 20 Metres, and setting up a new berth with mechanised handling facilities for export of iron ore.

(c) No, Sir.

Flight of Engineers from Sardar Sarovar Project

550. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether attention of the Government has been drawn to the Press report appearing in the Indian Express dated 24 June, 1985 regarding flight of nearly 400 families including engineers and assistant engineers from the Kevadia colony of Sardar Sarovar Project of the Narmada Dam Scheme who were forced to leave their houses in the wake of reign of terror unleashed by certain persons;

(b) if so, the reaction of the Government thereto; and

(c) what remedial measures have been taken in this regard ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) The news item in the Indian Express of 24th June 1985 has been referred to the Government of Gujarat for their comments.

Laying Down of Norms for Public Schools

551. SHRI LALIT MAKEN :

SHRI C. SAMBU : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that many Public Schools, which have taken the land from Government on concessional rates are functioning like Commercial Companies; and

(b) whether Government are contemplating to intervene and fix up the fees in such schools and also lay down norms for admission of children by amending the Delhi Schools Education Act and Rules ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) Public Schools are generally taken to be those schools which are members of the Indian Public Schools Conference, which is a voluntary association registered as a Society under the Societies Registration Act, 1860. Such schools are eligible for allotment of land on concessional rates. Delhi Administration have informed that they have not received any complaint that unaided recognised schools are functioning like Commercial Companies.

(b) Delhi Administration has reported a proposal to amend Section 17 of the Delhi Schools Education Act, 1973 is under their consideration to have a check on the enhancement of fees by Public Schools. So far as admission in Public Schools is concerned, there is no proposal under consideration of Delhi Administration at present.

Inundation of Metro Railway Track

553. SHRI NARAYAN CHOUBEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the Metro Railway authority at Calcutta

failed to run metro train in the first hour on 4 June, 1985 ;

(b) if so, the reasons therefor :

(c) whether inundation of tracks after rains is still a problem for the Metro authority ;

(d) if so, the steps taken to tackle this problem; and

(e) how many times the Metro railway have been inundated by rains in last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Train running was deliberately suspended for first two hours on 4th June, 1985 as a matter of abundant caution because of first heavy shower in Calcutta after opening of Metro Railway for commercial service.

(c) No, Sir.

(d) Does not arise.

(e) Metro Railway operation started on 24th October, 1984 No inundation has taken place since then.

Work at Palghat Region of National Highway No. 47

554. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether certain items of work like providing 75 BM course in reaches between k.m. 182/2 to 186/900 and 186/900 to 190/200 at the Palghat region of the National Highway No. 47 are pending consideration of his Ministry ;

(b) if so, when is it likely to be sanctioned; and

(c) the reason for the delay ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (c) No, Sir. The estimates in question amounting to Rs. 29.471 lakhs and Rs. 19.949 lakhs for strengthening with B.M. in reaches between km. 182/2 to 186/900